

ITEM NO.2

COURT NO.9

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 874/2023

VAISHALI GAURAV

Petitioner(s)

VERSUS

VISHAL KUMAR

Respondent(s)

(MEDIATION REPORT RECEIVED

IA No. 68732/2023 - EX-PARTE STAY

IA No. 68738/2023 - EXEMPTION FROM FILING O.T.)

Date : 11-10-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mrs. Niranjana Singh, AOR (V.C.)  
Ms. Sarvshree Singh, Adv.

For Respondent(s) Mr. Shafik Ahmed, Adv.  
Mr. Padhmanabha Raja K.R., Adv.  
Ms. Anju, Adv.  
Mr. Danish Saifi, Adv.  
Mr. Ajay Sharma, Adv.  
Mr. Sachin Wadhwa, Adv.  
Mr. V. Elanchezhiyan, AOR

UPON hearing the counsel the Court made the following  
O R D E R

In view of letter circulated by the learned  
counsel for the petitioner, the matter is adjourned  
by two weeks.

(SONIA BHASIN)  
COURT MASTER (SH)

(RANJANA SHAILEY)  
COURT MASTER (NSH)